

Central Administrative Tribunal
Principal Bench: New Delhi

03

OA No. 2287/2001

New Delhi this the 10th day of September, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

Jaswant Rai
Office Superintendent./S&T
DRM Office, Northern Railway
New Delhi.

(None Present)

-Applicant

Versus

1. Union of India
through General Manager
Northern Railway
Baroda House
New Delhi.
2. Sr. Divl. Personnel Officer
Northern Railway
DRM Office, New Delhi.
3. Sr. Divl. Signal & Telecom Engineer
Northern Railway
DRM Office
New Delhi.

-Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

Applicant, who appears in person, has been consistently absent. He was absent on 4.9.2001 and on 5.9.2001. Even today i.e. 10.9.2001 he is also not present. In the circumstances, OA is dismissed for default and non-prosecution.

V.K. Majotra
(V.K. Majotra)
Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

cc.